

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 102/01/2020C.P./260/7/2015B K SAHOO

-V/S-

J K JENA ITEM NO:55 FOR APPLICANTS(S) Adv. :Mr. N. R. Routray

FOR RESPONDENTS(S) Adv.:Mr. S. Behera

Notes of The Registry	Order of The Tribunal				
	<p>Ld. Counsel for the applicant submitted that the order of this Tribunal has been complied with by the respondents. Ld. Counsel for the respondents also submitted that the similar line. Accordingly, the C.P is dropped and notices issued are discharged.</p> <p>Copy of this order be given to Ld. Counsels for both the sides.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>pms</td><td></td></tr></table>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)	pms	
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